

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15942/2026 BLAPL/5517/2026	SIDHESWAR BAG @ SIDHU YADAB VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SINAPALI /115 /2026 J.M.F.C.,SINAPALI(Nuapada) CT/0000111/2026
2	D-BLAPL/15947/2026 BLAPL/5518/2026	RAJA KISHORE @ RAJA BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	NACHUNI /29 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000048/2025
3	D-BLAPL/15747/2026 BLAPL/5519/2026	MADHU PANGI @ NANU VS STATE OF ODISHA	SARBESWAR SAHOO VS	JEYPORE SADAR /145 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000044/2020
4	D-BLAPL/15653/2026 BLAPL/5520/2026	PINKU GUNI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /117 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000430/2025
5	D-BLAPL/15961/2026 BLAPL/5521/2026	SANTOSH NAIK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
6	D-BLAPL/15062/2026 BLAPL/5522/2026	SK. ZAMIRULLA @ ZAMI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESHWAR(Khordha) TR/0000471/2024
7	D-BLAPL/15368/2026 BLAPL/5523/2026	LAXMIKANTA PANDA VS STATE OF ODISHA	AYESH KANTA TRIPATHY VS	DHUSURI /119 /2026 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000220/2026
8	D-BLAPL/15413/2026 BLAPL/5524/2026	ASHISH KUMAR DASH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /439 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000058/2025
9	D-BLAPL/15962/2026 BLAPL/5525/2026	MUNA @ MANOJ DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /89 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI ST/0000045/2026
10	D-BLAPL/15424/2026 BLAPL/5526/2026	PABANA @ PRABHAKAR SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
11	D-BLAPL/15556/2026 BLAPL/5527/2026	SOMANATH PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /713 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) CT/0000227/2024

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12	D-BLAPL/15659/2026 BLAPL/5528/2026	ABHAYA KUMAR PANDA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000004/2026
13	D-BLAPL/15972/2026 BLAPL/5529/2026	DEV SENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /115 /2026 J.M.F.C.,SINAPALI(Nuapada) CT/0000111/2026
14	D-BLAPL/15877/2026 BLAPL/5530/2026	SAROJINI SAHOO @ RAJANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /292 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000145/2025
15	D-BLAPL/15878/2026 BLAPL/5531/2026	MIR JAMIL ALLI @ KALA BABU VS STATE OF ODISHA	SUBHRAJIT MOHANTY VS	KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000694/2025
16	D-BLAPL/15882/2026 BLAPL/5532/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000059/2025
17	D-BLAPL/15974/2026 BLAPL/5533/2026	INDRAJ PAHARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000003/2026
18	D-BLAPL/15883/2026 BLAPL/5534/2026	DILEEP KUMAR P. VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	EOW,BHUBANESWAR /6 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000001/2023
19	D-BLAPL/15888/2026 BLAPL/5535/2026	BIDESHI NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	BALIMI /253 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000987/2025
20	D-BLAPL/15986/2026 BLAPL/5536/2026	AMARENDRA MOHAPATRA @ DIPU VS STATE OF ODISHA	ASHUTOSH MISHRA VS	SPL.TASK FORCE /11 /2022 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000046/2022
21	D-BLAPL/15996/2026 BLAPL/5537/2026	SAMBHU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1225 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000050/2025
22	D-BLAPL/15999/2026 BLAPL/5538/2026	MAMATA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000733/2025
23	D-BLAPL/16001/2026	MD. DANISH	DIBYA PRAKASH MISHRA	JAMANKIRA /12 /2026

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	BLAPL/5539/2026	VS STATE OF ODISHA	VS	A.D.J.,KUCHINDA(Sambalpur) TR/0000001/2026
24	D-BLAPL/15298/2026 BLAPL/5540/2026	GAUTAM PRADHAN @ BANA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	DHAULI PS /113 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000994/2026
25	D-BLAPL/14926/2026 BLAPL/5541/2026	MUKHIA JUANGA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALIAPANI /59 /2021 A.D.J.,JJPUR ROAD(Jajapur) ST/0000004/2022
26	D-BLAPL/12708/2026 BLAPL/5542/2026	ABHAYA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /96 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000046/2024
27	D-BLAPL/13232/2026 BLAPL/5543/2026	BASUDEB GOGRAI @ BASU @ BASUDEB GAGARAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JODA /78 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000285/2026
28	D-BLAPL/14973/2026 BLAPL/5544/2026	ASHAR BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /73 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000319/2026
29	D-CMAPL/19158/2026 CMAPL/83/2026	ARIYAN JENA VS DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR	ADV. VS	// ()
30	D-CMAPL/19161/2026 CMAPL/84/2026	ARIYAN JENA VS DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR	ADV. VS	// ()
31	D-CMP/24529/2026 CMP/933/2026	SURESWARI PATEL VS JANAKI RAXA	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) IA/0000020/2026
32	D-CONTC/23177/2026 CONTC/3268/2026	SANJAYA NAIK VS DEO RANJAN SING, I.A.S.	ADV. VS	// ()
33	D-CONTC/23178/2026 CONTC/3269/2026	SARADA PRASAD MOHANTY VS DEO RANJAN SING, I.A.S.	ADV. VS	// ()
34	D-CONTC/23959/2026 CONTC/3270/2026	RAJESH KUMAR DAS VS	MANOJA KUMAR KHUNTIA VS	// ()

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35	D-CONTC/24770/2026 CONTC/3271/2026	Y.B.KHURANIA, I.P.S BIDYUBHUSAN SENAPATI VS RAKESH MALLIK, SUPERINTENDING ENGINEER, KENDRAPARA IRIGATION DIVISION	ADV VS	// // ()
36	D-CONTC/24882/2026 CONTC/3272/2026	BIBHUTI BHUSAN BEHERA VS DR. MRINALINI DARSWAL,IAS, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// // ()
37	D-CRLMP/12816/2026 CRLMP/708/2026	KSHIROD KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	// // //
38	D-CRLMP/11577/2026 CRLMP/709/2026	INFORMANT/VICTIM VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// // //
39	D-RVWPET/16295/2026 RVWPET/143/2026	DR. TAPAN KUMAR PRADHAN VS UNION OF INDIA	IN PERSON VS	// // //
40	D-RVWPET/24828/2026 RVWPET/144/2026	AJIT KUMAR SINGH BABU VS COMMISSIONER, KENDRIYA VIDYALAYA SANGATHANA, NEW DELHI	SASWATI MOHAPATRA VS	// // //
41	D-WA/16567/2026 WA/801/2026	STATE OF ODISHA VS JUGAL CHARAN NAYAK	SAROJ KUMAR JEE,A.G.A VS	// // //
42	D-WA/18694/2026 WA/802/2026	BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR VS SUMITRA PARIDA	SAIBRATA RATH VS	// // //
43	D-WA/25178/2026 WA/803/2026	JITENDRA SETHA VS UNION OF INDIA	MITHUN DAS VS	// // //
44	D-WP(C)/22630/2026 WP(C)/17304/2026	DHIRENDRA KUMAR BEHERA VS THE COLLECTOR, CUTTACK	PRAKASH CHANDRA DASH VS	// // //
45	D-WP(C)/23388/2026 WP(C)/17305/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS JAGAMOHAN PRADHAN (DEAD) LAXMIPRIYA PRADHAN	SAKTIDHAR DAS VS	// // //

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46	D-WP(C)/23536/2026 WP(C)/17306/2026	DHARMENDRA BISWAL VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
47	D-WP(C)/21166/2026 WP(C)/17307/2026	SADANADA NAYAK VS STATE OF ODISHA	VS	// 0 //
48	D-WP(C)/24057/2026 WP(C)/17308/2026	JYOTSNAMANJARI DAS @ DEI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
49	D-WP(C)/24793/2026 WP(C)/17309/2026	MANORANJAN BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
50	D-WP(C)/23584/2026 WP(C)/17310/2026	SHREEKANTA DAS @ SREEKANT DAS VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
51	D-WP(C)/24751/2026 WP(C)/17311/2026	RASHMIREKHA ACHARYA VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
52	D-WP(C)/23886/2026 WP(C)/17312/2026	MADAN MOHAN DUNGUA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
53	D-WP(C)/23851/2026 WP(C)/17313/2026	HARIHAR JANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
54	D-WP(C)/24177/2026 WP(C)/17314/2026	SUBHASH CHANDRA JIT BABU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
55	D-WP(C)/24752/2026 WP(C)/17315/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
56	D-WP(C)/24178/2026 WP(C)/17316/2026	SMRUTI RANJAN JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
57	D-WP(C)/23106/2026	ASHOK KUMAR PATRA	SUJATA JENA	//

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	WP(C)/17317/2026	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/25136/2026 WP(C)/17318/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
59	D-WP(C)/24973/2026 WP(C)/17319/2026	M/S. PANCHAMUKHI ELECTRICAL AND CONSTRUCTION, JAGATSINGHPUR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
60	D-WP(C)/24977/2026 WP(C)/17320/2026	M/S. KALINGA WARRIOR SECURITY SERVICES, CUTTACK VS DEPUTY DIRECTOR (REVENUE),EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	SOMANATH MISHRA VS	// 0 //
61	D-WP(C)/22800/2026 WP(C)/17321/2026	PHOTO SAHU VS PURANDAR SAHU	MAHADEV SAHU VS	// 0 //
62	D-WP(C)/23846/2026 WP(C)/17322/2026	APARNA DHIR SINGH VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
63	D-WP(C)/24978/2026 WP(C)/17323/2026	LALATA KISHORE MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
64	D-WP(C)/23847/2026 WP(C)/17324/2026	DR. DIPIKA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
65	D-WP(C)/23852/2026 WP(C)/17325/2026	DURYODHAN PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
66	D-WP(C)/24861/2026 WP(C)/17326/2026	ABHISEK BISWAL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
67	D-WP(C)/25157/2026 WP(C)/17327/2026	RAJEEV KUMAR MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
68	D-WP(C)/24984/2026 WP(C)/17328/2026	BIJAYA KUMAR AGARWAL VS	SIDHARTHA DAS VS	// 0

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69	D-WP(C)/25153/2026 WP(C)/17329/2026	STATE OF ODISHA SANJEEV KUMAR SINGH VS	LALITENDU MISHRA VS	// // 0
70	D-WP(C)/24906/2026 WP(C)/17330/2026	STATE OF ODISHA BISWAJIT PRASAD BHOL VS	ALOK KUMAR MOHAPATRA VS	// // 0
71	D-WP(C)/23588/2026 WP(C)/17331/2026	THE STATE OF ORISSA DR.BIJOY KUMAR SAHOO VS	PRONOY MOHANTY VS	// // 0
72	D-WP(C)/23765/2026 WP(C)/17332/2026	STATE OF ODISHA M/S INNOJET PROJECTS PRIVATE LIMITED, KHORDA VS	SHARWAN KUMAR JHA VS	// // 0
73	D-WP(C)/24865/2026 WP(C)/17333/2026	THE JOINT COMMISSIONER OF STATE TAX (APPEAL) CENTRAL TAX AND GOODS AND SERVICES TAX, BHUBANESWAR RAJU SAHU VS	SOURAV SUMAN BHUYAN VS	// // 0
74	D-WP(C)/23819/2026 WP(C)/17334/2026	STATE OF ODISHA KRUSHNA GOPAL BEHERA VS	SUSHANTA KUMAR JOSHI VS	// // 0
75	D-WP(C)/25159/2026 WP(C)/17335/2026	STATE OF ODISHA SUNIL KUMAR SAHU VS	LALITENDU MISHRA VS	// // 0
76	D-WP(C)/24408/2026 WP(C)/17336/2026	STATE OF ODISHA BIRENDRA KUMAR SINGH SAMANTA VS	SAROJ KUMAR DASH VS	// // 0
77	D-WP(C)/24214/2026 WP(C)/17337/2026	REGISTRAR-CUM-JUDGE IN-CHARGE, COPYING SECTION, JAJPUR KAMAL BASINI MOHANTY VS	SIDDHARTH PRASAD MISHRA VS	// // 0
78	D-WP(C)/24844/2026 WP(C)/17338/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	BHABANI SANKAR MISHRA VS	// // 0
79	D-WP(C)/24924/2026 WP(C)/17339/2026	STATE OF ODISHA SARAT KUMAR BISWAL @ PRADHAN VS	SUDHANSU SEKHAR JENA VS	// // 0
		STATE OF ODISHA		//

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80	D-WP(C)/24936/2026 WP(C)/17340/2026	BASANTA KUMAR DASH VS REGISTRAR, UTKAL UNIVERSITY, VANI BIHAR, BHUBANESWAR	SANJIB MOHANTY VS	// () //
81	D-WP(C)/25195/2026 WP(C)/17341/2026	KHATIBUR RAHMAN VS THE DEPUTY GENERAL MANAGER, E. H. T(CONSTRUCTION) DIVISION, OPTCL, BALADEVJEW COLONY	SOUGAT DASH VS	// () //
82	D-WP(C)/25063/2026 WP(C)/17342/2026	M/S NAVA LIMITED, HYDERABAD VS STATE OF ODISHA	SIBASAI MAHAPATRA VS	// () //
83	D-WP(C)/22942/2026 WP(C)/17343/2026	DURLLAVA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
84	D-WP(C)/24495/2026 WP(C)/17344/2026	SADANANDA NAYAK VS STATE OF ODISHA	VS	// () //
85	D-WP(C)/24914/2026 WP(C)/17345/2026	PRASANTA KUMAR PANI VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// () //
86	D-WP(C)/24928/2026 WP(C)/17346/2026	ANTARYAMI PATTNAIK VS STATE BANK OF INDIA, BHUBANESWAR	MANOJ KUMAR PATI VS	// () //
87	D-WP(C)/21699/2026 WP(C)/17347/2026	KABITA MANJARI TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
88	D-WP(C)/24949/2026 WP(C)/17348/2026	TRAILOKYA SWAIN VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
89	D-ABLAPL/14282/2026 ABLAPL/6176/2026	BHASKAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /53 /2026 () //
90	D-ABLAPL/14509/2026 ABLAPL/6177/2026	KHALIK @ KHALID MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /231 /2025 () //
91	D-ABLAPL/15625/2026	SUDARSAN SAMAL	KSHIROD KUMAR PAHIL	BADACHANA /88 /2026

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	ABLAPL/6178/2026	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/15736/2026 ABLAPL/6179/2026	BIKKI MITTAL VS STATE OF ODISHA	SIDHARTHA DAS VS	PADAMPUR /38 /2026 () //
93	D-ABLAPL/14478/2026 ABLAPL/6180/2026	KANHU ROUT @ JITENDRA KUMAR ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SARANAKUL /71 /2026 () //
94	D-ABLAPL/15718/2026 ABLAPL/6181/2026	TUNA @ PRALAP MOHAPATRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /268 /2026 () //
95	D-ABLAPL/15738/2026 ABLAPL/6182/2026	HEMANT KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
96	D-ABLAPL/14975/2026 ABLAPL/6183/2026	AKSHAYA @ AKHYA BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /197 /2026 () //
97	D-ABLAPL/15771/2026 ABLAPL/6184/2026	MAHESWAR SAHOO @ MAHI VS STATE OF ODISHA	HEMANT KUMAR TRIPATHY VS	KHUNTUNI /135 /2026 () //
98	D-ABLAPL/15880/2026 ABLAPL/6185/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DASPALLA /127 /2026 () //
99	D-ABLAPL/15512/2026 ABLAPL/6186/2026	SARAT KUMAR DAS VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /939 /2024 () //
100	D-ABLAPL/15897/2026 ABLAPL/6187/2026	ABHISEKH ROUTRAY VS STATE OF ODISHA	AYUSH PATTNAIK VS	NAYAPALLI P.S. /247 /2026 () //
101	D-ABLAPL/15901/2026 ABLAPL/6188/2026	SARADA PRASANNA JENA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALIANTA P.S. /247 /2026 () //
102	D-ABLAPL/15308/2026 ABLAPL/6189/2026	SUKANTA KUMAR PRUSTY VS	MANAS KUMAR CHAND VS	AUL /207 /2026 ()

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103	D-ABLAPL/15309/2026 ABLAPL/6190/2026	STATE OF ODISHA MALAYA KUMAR PRUSTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// AUL /207 /2026 ()
104	D-ABLAPL/15905/2026 ABLAPL/6191/2026	STATE OF ODISHA ARJUN BAGH VS STATE OF ODISHA	SK. ZAFARULLA VS	// GHANTAPADA /96 /2026 ()
105	D-ABLAPL/15441/2026 ABLAPL/6192/2026	STATE OF ODISHA BALARAM DHAL @ BALIA DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// CHANDABALI /180 /2026 ()
106	D-ABLAPL/15911/2026 ABLAPL/6193/2026	STATE OF ODISHA BUDHANATH BEJA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PURI TOWN /275 /2026 ()
107	D-ABLAPL/15442/2026 ABLAPL/6194/2026	STATE OF ODISHA JASOBANTA @ JASHOBANTA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// RAJKANIKA /243 /2026 ()
108	D-ABLAPL/15912/2026 ABLAPL/6195/2026	STATE OF ODISHA MD.JUNIED @ JUNED @ BANTI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI MODEL /103 /2026 ()
109	D-ABLAPL/15963/2026 ABLAPL/6196/2026	STATE OF ODISHA RANJIT KUMAR SAHOO @ BABLU VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// / /0 ()
110	D-ABLAPL/15952/2026 ABLAPL/6197/2026	STATE OF ODISHA RABINDRA KUMAR BARAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// PURI SADAR /263 /2026 ()
111	D-ABLAPL/15532/2026 ABLAPL/6198/2026	STATE OF ODISHA BINOD NAYAK @ BINU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /294 /2026 ()
112	D-ABLAPL/15964/2026 ABLAPL/6199/2026	STATE OF ODISHA GOLEKHA @ GOLEKH MALLICK @ GOLEKH MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// PATKURA /99 /2026 ()
113	D-ABLAPL/15960/2026 ABLAPL/6200/2026	STATE OF ODISHA SUBASISH MOHAPATRA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /313 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/14953/2026 ABLAPL/6201/2026	BIRAT @ VIRAT SIDAR VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	RENGALI /118 /2026 () //
115	D-ABLAPL/15927/2026 ABLAPL/6202/2026	SUSHANTA BARIK @ SUSANTA BARIK VS STATE OF ODISHA	APARESH BHOI VS	BHOGRAI /263 /2025 () //